

PRESCRIBED FORMAT

Form.1									
List of cases E-filed during the month of October, 2021									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of October, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of October, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4						
List of total no. of cases randomly allocated during the month of October, 2021						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Case Management Hearing was held during the month of October, 2021**

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.5/2020	PVS Laboratories Ltd vs M/s SP Automation & Packing Machine	YSVP & SPRKumar vs DRK	24.03.2020	21.10.2021
			C.O.S.6/2020	Venkateswara Bullion vs Devisetti Lakshmi Venkata Subbarao	T.Bairraju vs Smt.Almos Mohammad	24.03.2020	20.10.2021
			C.O.S.13/2020	Indo American Technologies vs M/s MRS Acqua Solutions	YSVP & SPRKumar vs MSB	18.05.2020	27.10.2021
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	NIL				

Form.6

Contested commercial cases disposed during the month of October, 2021

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 24/2019	M/s. Chalamaji Infra Projects Pvt. Ltd., Vs. Sri. P.V.V.P. Krishna Rao alias Ambika Krishna (R1), Sri. A.V. Ambika Prasad (R2) and Sri. A.N.V.S.K.MRajeswara Rao (R3)	Sri. D. Ramesh, Advocate for Petitioner Vs. Sri. G. Srinivas, Advocate for R1, Sri. A.S. Rama Sarma, Advocate of R2 and Sri. V.S. Anil Kumar, Advocate for R3	07.08.2019	* Not Applicable	05.10.2021	790 days	Contested	-	-	U/sce.9 of Arbitration & Conciliation Act

Form.6
Contested commercial cases disposed during the month of October, 2021

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 17/2017 (old AOP 1062/2016)	Smt. Talasila Jaya Laxmi and Sri. T.Ch. Bhupathi Vs. Shriram City Union Finance Limited (R1) Sri. K. Aravinda Rao (Arbitrator-R2) and Sri. N. Devala Raju, (R4)	Sri.S. Ramarao, Advocate for P1 and Sri. M. Ramdas, Advocate for P2, Vs. R1, R2 & R4 are Exparte (R3 is transposed as Petitioner No.2 as per amended orders IA 201/2019 dt.31.12.2019)	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 28.09.2016)	* Not Applicable	20.10.2021	1848 days	Contested	-	-	U/sce.3 4 of Arbitration & Conciliation Act

* N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of October, 2021

Sl. No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	56	02	02	56
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	168	3	2	169

REGISTRAR (JUDICIAL)